

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1743**  
TO BE ANSWERED ON 01.08.2024

**IMPLEMENTATION OF PMEGP**

1743. SHRI P V MIDHUN REDDY:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the present status of implementation of the Prime Minister's Employment Generation Programme (PMEGP);
- (b) the number of individuals in Andhra Pradesh who have applied and benefited under PMEGP during the last three years;
- (c) whether the Government has fixed targets for employment generation under PMEGP;
- (d) if so, the steps taken by the Government to achieve the targets under the PMEGP; and
- (e) whether the Government proposes to increase margin money subsidy and if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES  
(SUSHRI SHOBHA KARANDLAJE)

(a): Since inception of the Prime Minister's Employment Generation Programme (PMEGP) in 2008-09 till 12.07.2024, about 9.65 lakh micro enterprises have been assisted across the country with a Margin Money (MM) subsidy of Rs. 25,263.32 crore providing an estimated employment to 78.84 lakh persons. During the current Financial Year 2024-25 (till 12.07.2024), about 7,444 micro enterprises have been assisted across the country with a Margin Money (MM) subsidy of Rs. 299.25 crore providing an estimated employment to 59,552 persons.

(b): The number of individuals in Andhra Pradesh who have applied and benefited under PMEGP during the last three years is given below:

<b>Financial Year</b>	<b>No of Applications received</b>	<b>No. of Units Assisted</b>
2021-22	9,552	2,477
2022-23	18,525	3,073
2023-24	33,903	5,577

(c): Every year, targets under PMEGP are fixed based on past years performance and overall budget allocation for the scheme. However, the targets fixed for no. of units to be assisted are tentative. The target and achievements under the scheme during last three years is given below:

Financial Year	Target	Achievement
	Number of Units	No. of units assisted
2021-22	92,666	103,219
2022-23	83,210	85,167
2023-24	80,120	89,118

(d): Steps taken by the Government to achieve targets for setting up of micro enterprises and to include more beneficiaries, provide financial assistance and for creation of employment under PMEGP:

- i. Maximum project cost admissible has been enhanced from Rs. 25 Lakhs to Rs. 50 Lakhs for Manufacturing Sector and from Rs. 10 Lakhs to Rs. 20 Lakhs for Service Sector.
- ii. Applicants from Aspirational districts and Transgenders have been included in Special Category for availing higher Margin Money subsidy.
- iii. Industries related to animal husbandry like dairy, poultry, aquaculture, insects (bees, sericulture, etc.) have been allowed under the scheme.
- iv. COVID years i.e., FY2020-21 and FY2021-22 have been exempted while considering profitability of existing PMEGP/ REGP/ MUDRA units applying for 2<sup>nd</sup> Loan under PMEGP.
- v. No mandatory EDP for project cost up to Rs. 2 lakh and shorter period of training (up to 5 days) for projects up to Rs. 5 lakh.
- vi. Awareness camps, workshops and exhibitions at all levels are being organized for creating awareness about the scheme among the prospective entrepreneurs.
- vii. Publicity of PMEGP scheme through print and electronic media.

(e): No such proposal is under consideration of the Government, at present. However, in Financial Year 2022-23, Maximum project cost admissible for setting up new micro enterprises under PMEGP has been enhanced from Rs. 25 Lakhs to Rs. 50 Lakhs for Manufacturing Sector and from Rs. 10 Lakhs to Rs. 20 Lakhs for Service Sector.

Furthermore, since 2018-19, existing PMEGP/REGP/MUDRA enterprises are also supported based on past good performances with 2<sup>nd</sup> loan for upgradation and expansion. Under 2<sup>nd</sup> Loan, maximum project cost admissible for Margin Money (MM) subsidy under Manufacturing sector is Rs. 1.00 crore and for Service sector is Rs. 25 Lakhs. Eligible subsidy on 2<sup>nd</sup> loan for all categories is 15% of project cost (20% for NER & Hill States).

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